

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 203  
IB-413/ND/2020**

**IN THE MATTER OF:  
M/s R.G. Luthra & Co.**

**...PETITIONER**

**Vs.**

**M/s Abag HI-Tech Education Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 17.03.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Udit Chauhan and Mr.  
Aditya Prakash Arora,  
Advocates**

**For the Respondent/ Corporate-debtor :Mr. Ankit Sibbal and Mr.  
Abhinav Mishra, Advocates**

**ORDER**

Heard the submissions made by the parties. Order in this matter is reserved.

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**(V.K. Subburaj)  
Member (T)**

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**(P.S.N. Prasad)  
Member (J)**